

FORM A
PUBLIC ANNOUNCEMENT
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
RAJESH ESTATES AND NIRMAN PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	Rajesh Estates and Nirman Private Limited
2.	Date of incorporation of corporate debtor	April 24, 1996
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U28991MH1996PTC099089
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office 139, Nagindas Master Road, 2nd Floor, Seksaria Chambers, Fort, Mumbai 400 023 Head Office / Corporate Office R. B. House, Off Andheri Kurla Road, MIDC Cross Road "B", J. B. Nagar Junction, Andheri (E), Mumbai 400 059
6.	Insolvency commencement date in respect of corporate debtor	March 24, 2023 (Date of Receipt of Order March 28, 2023)
7.	Estimated date of closure of insolvency resolution process	September 20, 2023 (180 days from Insolvency Commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Divyesh Desai Reg. No.: IBBI/IPA-001/IP-P00169/2017-2018/10338
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Moore Singhi Advisors LLP, B2 - 402, Marathon Innova, 4th Floor, Off Ganpatrao Kadam Marg, Lower Parel, Mumbai, Maharashtra, 400013 Email: divyeshdesai@singhico.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Moore Singhi Advisors LLP, B2 - 402, Marathon Innova, 4th Floor, Off Ganpatrao Kadam Marg, Lower Parel, Mumbai, Maharashtra, 400013 Email: cirp.renpl@gmail.com
11.	Late date for submission of claims	April 11, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Class-Allotees under Real Estate Projects
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Anil Kashi Drolia 2. Mr. Alok Kumar Murarka 3. Mr. Nitin Om Kothari
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/en/home/downloads (b) Details of authorized Representative 1. Mr. Anil Kashi Drolia Reg. No.: IBBI/IPA-001/IP-P02327/ 2020-21/13482 Address: B-906, Park Side-1, Raheja Estate, Kulupwadi, Near National Park, Borivali (East), Mumbai - 400066 Email-id: anildrolia.ip@gmail.com 2. Mr. Alok Kumar Murarka Reg. No.: IBBI/IPA-001/IP-P01934/ 2019-2020/13006 Address: Unique Estate, B-503, Beverly Park, Near v Power Gym, Mira Road-East-401107 Email-id: ipalok.murarka@gmail.com 3. Mr. Nitin Om Kothari Reg. No.: IBBI/IPA-001/IP-P02310/ 2020-2021/13477 Address: 5A-301, Alica Nagar, Lokhandwala Township, Kandivali(East) Email-id: cakotharico@gmail.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Rajesh Estates and Nirman Private Limited on March 24, 2023. The creditors of Rajesh Estates and Nirman Private Limited, are hereby called upon to submit their claims with proof on or before April 11, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Divyesh Desai

Interim Resolution Professional

For Rajesh Estates and Nirman Private Limited

Reg. No.: IBBI/IPA-001/IP-P00169/2017-2018/10338

Place : Mumbai
Date : March 30, 2023



Divyesh N. Desai